

**Revised List of stakeholders of Sabitri industries private limited (in liquidation) as on 18.10.2023**

Sl. No	Name of Stakeholder	Adress	Category of Shareholder (Preference Shareholder/ Equity Shareholder/ Partners/ Others)	Details of claim received					Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	% share in total amount of claims admitted	
1	State Bank of India	SBI, SAMB-II, KOLKATA 10 <sup>th</sup> Floor, Jeevandeep Building 1, Middleton Street, Kolkata-70071	others	01/08/2023	148,19,23,089.87	146,72,89,023.07	Secured (financial Creditor)	99.60%	
2	Joint Commissioner of CT & GST Circle, Jajpur	Joint Commissioner of CT & GST Circle, Jajpur Road, Dist.- Jajpur Email; - <a href="mailto:dcctjajpur@gmail.com">dcctjajpur@gmail.com</a> <a href="mailto:Sumanta.dhal@odisha.gov.in">Sumanta.dhal@odisha.gov.in</a>	others	1/08/2023	57,90,325.00	57,90,325.00	Unsecured (operational creditor)	0.40%	

Note: - State Bank of India submitted the claim on 28.07.2023/01.0802023 considering the interest up to 28.07.2023, in place of interest up to liquidation commencement date and including CIRP expenses. The same was revised on 07.08.2023 for an amount of Rs 146,72,89,023.07. The claim was admitted at Rs. 146,72,89,023.07. However, SBI has not relinquished their security interest on the assets of the company & liquidator had allowed them to sale the assets as per section 52 of IBC, 2016. So SBI is not taken in the stakeholders list. But vide mail dated 12.10.2023 SBI, re-relinquished the security interest accordingly a state bank on India has been included in the stakeholder list.

**Sambhulal Agarwal**

**Liquidator of Sabitri Industries Pvt. Ltd**

IBBI Reg No- IBBI/IPA-001/IP-00387/2017-18/10698

Date:- 18/10/2023